

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 161 of 2019

IN THE MATTER OF:

Muthoot Finance Ltd.

...Appellant

Vs.

Southern Investments Pvt. Ltd. & Ors.

...Respondents

Present: For Appellant: - Ms. Priyanka Ghorawat, Advocate.

**For Respondents: - Mr. Goutham Shivshankar, Advocate
for R-3.**

Mr. Ishaan George, Advocate for R-2.

O R D E R

29.07.2019— It is stated that the publication has already been made in Tamil Newspaper ("Theekkathir", Tamil Nadu Edition) intimating the 1st Respondent that the matter is listed before this Appellate Tribunal at 10.30 A.M. today. We find that in spite of such publication, nobody has appeared on behalf of 1st Respondent.

Learned counsel for the Appellant submits that the Appellant is not in a position to make publication in the English assigned Newspaper i.e. "The Hindu", Chennai Edition, therefore, seeks permission for publication in the other Newspaper i.e. "The Times of India", Chennai Edition. We accordingly, allow the Appellant to make publication in English Newspaper- "The Times of India", Chennai Edition, intimating the 1st Respondent that 16th September, 2019 at 10.30 A.M. is the next date

Contd/-.....

fixed for admission. The draft publication be prepared by the Registrar, NCLAT by 9th August, 2019. Publication should be made by the Appellant in the Newspaper by 16th August, 2019, at the costs of Appellant.

The office is directed to send Notice by e-mail to the 1st Respondent and next date will make specific reference in the office note as to whether e-mail is sent to 1st Respondent or not.

Learned counsel for the Appellant or the Appellant may also serve a copy of this order on the Managing Director/ Directors or Partners of the 'Southern Investments Private Limited'.

Post the case 'for orders' on 16th September, 2019.

In the meantime, the rest of the Respondents may file reply affidavit if not yet been filed. Rejoinder, if any, be filed within two weeks thereof.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g